

Court No.1

Central Administrative Tribunal, Allahabad.
Registration T.A.No. 1772 of 1987

Ram Nayan	...	Applicant
	Vs.	
Union of India & others	...	Respondents.
Hon.K.J.Raman, AM		
<u>Hon.D.K.Agrawal, JM</u>		

The Applicant is not present despite notice. It ~~app~~ appears that the Applicant is not interested to prosecute this case.

2. The Application (Writ petition) is accordingly dismissed without any order as to costs.

Dee
MEMBER (J)

Dated 28.6.1990

kkb

KR
MEMBER (A)